

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

OFFICE ORDER

Sub: Extension of joining time, JJA Recruitment-2019 – reg.

1. The request for extending the joining-time received in this office from Sh. Ashutosh Antil S/o Sh. Anoop Singh, newly recruited JJA, Roll No. 11240300657 has been considered & acceded to and given him a final opportunity to join the service up to 24.01.2022.
2. It is informed that the name of the candidate, who fails to assume charge of the post within stipulated period, shall stand deleted from the list of selected candidates and the candidate concerned shall cease to be eligible for appointment.
3. No further request for extending the joining time will be considered. If the candidate fails to join within the stipulated time, his Offer of Appointment/Appointment Letter would be cancelled without giving any further notice.

GIRISH
KATHPALIA

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(Girish Kathpalia)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. F.15(C)/R-2019 (11240300657)/Admn.II/2022/ 1002 Delhi, Dated the 05/01/2022

Copy to:

1. Sh. Ashutosh Antil, S/o Sh. Anoop Singh, R/o 9-I, Police Colony, Modal Town-II, (North East Delhi) Delhi-110093.
2. The Dealing Official, Personal File (JJAs), Admn. Branch-II(Central), THC, Delhi.
3. For uploading on website through Layers.

GIRISH KATHPALIA

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Date: 2022.01.05 15:46:50 +05'30'

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

05/01/2022